GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 667

TO BE ANSWERED ON 09th December, 2022

VACANCY IN DEFENCE SERVICES

667.SHRI DEEPAK BAIJ:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of number of vacant posts in Indian Army, Air Force and Navy in the grade of soldier as on date, force-wise;
- (b) the details of number of posts advertised in the said grade during the year 2022 till date, force-wise; and
- (c) the details of number of jawans recruited during the year 2022 till date along with details of pay and allowances admissible to these jawans, force-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): The details of number of vacant posts in Indian Army, Indian Air Force and Indian Navy are as under:-

Armed Force	Vacancy
Indian Army	118485 (as on 1 st July, 2022)
(JCOs/OR)	
Indian Navy	11587 (as on 30 th Sept, 2022)
(Sailors)	
Indian Air Force)	5819 (as on 1 st Nov, 2022)
(Airmen and Non-Combatant (Enrolled))	

- (b): A total of 40000 vacancies have been advertised for JCOs/OR in Indian Army. A total of 3000 vacancies have been advertised for Agniveer in the year 2022 in Indian Navy. 3000 vacancies have been advertised in Indian Air Force as Agniveervayu under Agnipath Scheme in the year 2022.
- (c): All the recruitments at the level of jawans are being done under the Agnipath Scheme presently under progress and the details of their pay is as under: -

Year	Customised	In Hand	Contribution to	Contribution to
	Package	(70%)	Agniveer	Corpus Fund by
	(Monthly)		Corpus Fund	the Government of
			(30%)	India
All figures in Rs (Monthly Contribution)				
1 st	30000	21000	9000	9000
2 nd	33000	23100	9900	9900
3 rd	36500	25500	10950	10950
4 th	40000	28000	12000	12000
Total Contribution in Agniveer Corpu		Corpus Fund	Rs. 5.02 lakh	Rs. 5.02 lakh
after four years				
Exit after 4 year		Rs 10.04 Lakhs as Seva Nidhi Package (absolute		
		amount excluding interest) With Interest - Rs 11.71		
		Lakhs.		

Note 1: Agniveer will not be required to contribute to any Provident Fund of the Government.

Note 2 : There shall be no entitlement to gratuity and any kind of pensionary benefits in the case of Agniveers.

Note 3: Risk and hardship allowances will be given based on the individual's place of posting.
